

**GOVERNMENT OF INDIA
PRIME MINISTER
LOK SABHA**

UNSTARRED QUESTION NO:6449
ANSWERED ON:16.05.2012
FUNCTIONING OF GOM AND EGoM
Jawale Shri Haribhau Madhav

Will the Minister of PRIME MINISTER be pleased to state:

- (a) whether a large number of Group of Ministers (GoM) and Empowered Group of Ministers (EGoM) are functioning at present on various important subjects;
- (b) if so, the term of reference and composition of each GoM and EGoM along with the name of the Chairman of each Group;
- (c) the details of subjects which are pending for consideration before the GoM and EGoM;
- (d) the number of subjects/issues on which Reports have been submitted; and
- (e) the time since when the mechanism of referring matters to GoM and EGoM has started in the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

- (a) Presently, 37 Groups of Ministers (GoMs) and Empowered Groups of Ministers (EGoMs) are functioning.
- (b) The terms of reference and the composition of each of the 37 GoMs/EGoMs are indicated in the Annex. The Minister whose name figures at the top in each GoM/EGoM, acts as the Chairperson of that GoM/EGoM.
- (c) The subjects have been indicated in the Annex.
- (d) 47 GoMs and 13 EGoMs constituted since 22.05.2009, have either submitted their report(s) or considered the issue(s) placed before them.
- (e) The provision for constitution of ad hoc Committee(s) of the Ministers has been a part of the Government of India (Transaction of Business) Rules, 1961, since the commencement of these Rules.